

(c) If so, whether it is not affecting the efficient working of the Railways; and

(d) when the Government propose to make good this shortage of staff?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN):** (a) Yes.

(b) No. In December, 1977 the Ministry of Railways gave clearance to all the Indian Railways including the Northern Railway for creation of 10,012 additional posts of staff in group 'C' and 'D' for the purpose of implementing the various recommendations made by the Railway Labour Tribunal 1969 relating to hours of employment of Railway employees. Nearly 85 per cent of these posts have already been filled up.

(c) No.

(d) Action is in progress for providing as early as possible the additional staff still required at certain places.

**Purchasing a second passenger vessel from abroad for Andamans**

**406. SHRI MANORANJAN BHAKTA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Andaman-mainland passenger service is far from satisfactory for want of replacement of m.v. ANDAMANS and the Andaman and Nicobar Administration has sought permission to purchase immediately a second passenger vessel from abroad; and

(b) if so, what action Government has taken to push through the said proposal for improvement of the mainland-Andaman passenger service?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):** (a) and (b) The Andaman/Mainland

passenger service is quite satisfactory. The operational life of m. v. Andamans has recently been extended by special survey of this vessel, upto May, 1982 and the vessel is performing well. A proposal for procurement of a second-hand passenger vessel to replace M.V. Andamans has been received from the Andaman Administration. That Administration have been asked to arrange for necessary funds for the purchase of the said vessel so that investment decision can be taken by the Government.

**Service to Sportsmen in Railways**

**407. SHRI NARAYAN CHOUBEY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether students and youngmen who have been sportsmen during their student days with certificates are given service in the Railways;

(b) if so, the rules thereof;

(c) whether the Northern Railway has encouraged young boys and men to keep the practice and appear for test;

(d) whether such a test was carried on in Delhi on the 10th February, 1980;

(e) if so, number of those appeared for test and those who qualified in the test;

(f) whether those qualified were taken to Lucknow for race on the 10th August, 1980; and

(g) if so, their number and the details thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN)** (a) to (g) The information is being collected and will be laid on the Table of the Sabha.

**Verification of Service Record**

**408. SHRI S. M. KRISHNA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases relating to non-medical Class I and II Officers

working in Directorate General Health Services, who have completed more than 25 years of service, and have not as yet been issued the Certificate showing verification of Service Record as per standing orders of the Government;

(b) whether due to this lapse, the pension of some of the retired officers has been held up and if so, the number thereof;

(c) whether Government will fix responsibility for this lapse and take necessary action against the delinquent officers;

(d) whether due to the fact that some of the Officers dealing with administration have been working in the D.G.H.S. for the last more than 24 years or so and as a result of their continued stay, they have developed some vested interests; and

(e) the action Government propose to take to ensure healthier administration?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) 107, as on 1st November, 1980.

(b) No pension case has been held up for want of service verification certificate.

(c) and (d) Does not arise.

(e) Officers are rotated within the Ministry/Dte. G.H.S. or from the Ministry to Dte. G.H.S. and *vice versa* normally after they have worked in a post/Section for more than five years.

#### **Recommendation of National Laboratories to use Chlorine Tablets**

409. SHRI RAJESH PILOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the National Laboratories had recommended use of chlorine tablets to contain water borne diseases which are leading killers of infants/children;

(b) whether Government propose to provide chlorine tablets/liquid to masses in rural areas through Community Health Volunteers/para-medical workers and if so, the details thereof;

(c) whether the Bleaching Powder (soft lime with chlorine), a very old concept, which is mainly meant for sanitation purposes and gets decomposed in moistureous flood affected areas and is highly cumbersome due to its hazardous proprieties is still being used by Health and Public Health Departments for disinfection of drinking water for human consumption in rural areas; and

(d) if so, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) Yes, the National Environmental Engineering Research Institute, (formerly CPHERI) has recommended chlorine tablets which could be used for disinfecting water in homes where regular disinfected water is not made available to the community.

(b) The State Governments have been requested to supply Chlorine tablets/bleaching powder to the Community Health Volunteers for regular chlorination of sources of drinking water, in the villages in which CHVs are working.

(c) and (d) Bleaching powder is used for disinfection purposes in many water supply systems as its application in the desired quantities is easily calculated and the personnel at the village level, who may be assigned such responsibilities, can be very easily trained in their functions. No reports of any hazardous properties of the powder have come to notice.

#### **Late Running of Trains**

410. SHRIMATI SANYOGITA RANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that late running of trains is causing a lot of inconvenience and misery to the travelling public; and